

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A No. 45 of 2016 & IA No. 117 of 2016

Dated: 4th March, 2016

In the matter of:-

GRIDCO Ltd.

Versus

GMR Karmalanga Energy Ltd. & Ors.

.... Appellant (s)

.... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on

11.03.2016.

COURT MASTER